

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 106/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.04.2018.**

NAME OF THE COMPANY: M/s Zyne Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Sourabh Batra, CS
Ms. Suhita Mukh Dahiya on behalf of Income Tax

ORDER

Reserved for orders.

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**(Deepa Krishan)
Member (T)**

-sd-

**(Ina Malhotra)
Member (J)**